

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 111 of 2012 &**  
**I.A. No. 220 of 2012**

**Dated : 13<sup>th</sup> December, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. & Anr. .... Appellant**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr. ...Respondent (s)**

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Sunil Sharma for R.1

**ORDER**

The learned counsel for the Appellant has filed his Written Submissions on 11.12.2012. The learned counsel for the Respondents are filing their respective Written Submissions today after serving copy on the other side.

***Judgment is Reserved.***

**(Rakesh Nath)**  
**Technical Member**  
**ts/sm**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**